

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 229 OF 2017

Dated: 4th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Wellknown Polysters Ltd. ...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Priya Dwivedi

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan for R-2

ORDER

The learned counsel for the respondent No.2 submits that they do not wish to file reply, comprehensive written submissions shall be filed during the course of hearing. Pleadings are said to be completed.

List the matter for hearing on **13.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**